

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.40 (1)-HCT/Jud//ROSTER/2017/ 2359

15<sup>th</sup> March, 2017

**NOTIFICATION**

It is hereby notified that from 16.03.2017 onwards, Hon'ble Mr. Justice S. Talapatra will preside over the **Court No.2.**

By Order,

Sd/-

**(A. Debbarma)**  
Registrar (Judicial)

No.F.40 (1)-HCT/Jud//ROSTER/2017/ 2360-84

15<sup>th</sup> March, 2017

**Copy to: -**

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Court Officer, High Court of Tripura, Agartala for information and necessary action;
21. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.

**(A. Debbarma)**  
Registrar (Judicial)